

ported that they have sanctioned financial assistance to 18 companies for acquisition of 33 vessels in 1988-89 and 3 companies for acquisition of 4 vessels in 1989-90 upto July 31, 1989.

(b) The particulars of the companies benefited is given in the statement below. During 1988-89 assistance of Rs. 3559 lacs was granted. During 1989-90 upto 31st July, 1989, a sum of Rs. 185 lacs was granted.

(c) and (d). None of the vessels financed by SCICI are shrimp vessels. However, a few of these vessels are capable of undertaking shrimping operations also.

STATEMENT

1. *In 1988-89*

Name of Company Assisted

1. Seagull Seafoods (P) Limited.
2. Cholamandal Shipping (P) Limited
3. Kakatiya Seafoods (P) Limited.
4. Leo Sea Foods Limited.
5. Nekkanti Sea Foods Limited.
6. Maharaja Fisheries (P) Limited.
7. Gautham Construction and Fisheries (P) Limited.
8. Bangalore Marines Limited.
9. Blue Chroms Limited.
10. Pallava Seafoods (P) Limited.
11. Aziz Ocean Foods (P) Limited.
12. High Sea Foods Limited.

13. Atlanta Shipping (P) Limited.
14. Oceanic Enterprisers and Development Limited.
15. Royce Marine Products Limited
16. Surya Sea Foods (P) Limited.
17. Meenam Fisheries Limited.
18. Indamar Fisheries (P) Limited.

II. *In 1989-90*

1. Sindhu Sivathi Fisheries Company (P) Limited.
2. Indamar Fisheries (P) Limited.
3. Pron Magnate (P) Limited.

Proposal to Write off Loans

3503. SHRI BRAJA MOHAN MOHANTY: Will the Minister of FINANCE pleased to state:

(a) the number of marginal farmers and small farmers incurring loans upto Rs. 10,000/- from banks, cooperatives and other public financial institutions and the total amount of such loans outstanding against them;

(b) the details of such loans outstanding in different States and Union Territories;

(c) whether any proposal to write off these loans is under consideration of the Government; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The present data reporting system does not

generate the information in the manner asked for. However, outstanding advances of all scheduled commercial banks to small and marginal farmers stood at Rs. 3895.78 crores involving 1,17,43,502 borrowers as at the end of June, 1987. Further, total short-term loans advanced by Central Co-operative Banks (CCBs) to small, marginal and economically weaker farmers stood at Rs. 1316.88 crores as the end of March 1988.

(c) and (d). The consistent stand of Reserve Bank of India and Central Government has been that generalised waivers or write off of loans through whatever modality, irrespective of the merits of each case, harm the rural credit system.

Alwaye Railway Station

3504. SHRI GEORGE JOSEPH MUNDACKAL: Will the Minister of RAILWAYS be pleased to state:

(a) the funds sanctioned during the current year for the modification of Alwaye (Southern Railway) railway station; and

(b) the time likely to be taken to complete the work?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Rs. 1.36 lakhs.

(b) Works of construction of station building, retiring rooms and provision of cement concrete paving of main platform have commenced and are likely to be completed by 1989-90.

Road overbridge in Dattapada

3505. SHRI ANOOPCHAND SHAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have any proposal for construction of a road overbridge in place of level crossing No. 32 near Dattapada in Bombay suburban railway;

(b) if so, the details thereof; and

(c) the time by which work is likely to be started on this project?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) The work has been sanctioned and the plans/estimate therefore have been finalised. The overall cost of the work is Rs. 750.88 lakhs which will be shared by the Railways (Rs. 164.76 lakhs) and the Bombay Municipal Corporation (Rs. 586.12 lakhs).

(c) The Railway and the Bombay Municipal Corporation have already taken up the tender work in hand and will take up the execution of the work on their respective portions, after finalisation of the tenders.

Service Area Approach Scheme

3506. SHRI PRAKASH CHANDRA: Will the Minister of FINANCE be pleased to state: (a) whether the Service Area Approach scheme has come into effect during the month of April, 1989;

(b) whether any complaint regarding malpractices and harassment of the villagers by banks has been received by Government; and

(c) if so, the action taken/proposed to be taken by Government against the officials responsible therefore?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Yes, Sir.